

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 7 of 2013 & 217 of 2012**

**Dated : 2<sup>nd</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Shruti Verma  
Mr. Atul Shankar Mathur**

**Counsel for the Respondent(s) : Mr. C.K. Rai for R-1**

**ORDER**

Mr. Buddy A Ranganadhan, learned counsel for the appellant is filing written submissions today in both the Appeals. Mr. C.K. Rai, learned counsel for the respondent seeks some time to file reply written submissions. Accordingly, he is permitted to file the same on or before 23<sup>rd</sup> Sept., 2013.

Post the matter for reporting compliance on **24<sup>th</sup> September, 2013 at 2.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**